

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP Nos. 12-A to F of 2016 with  
TP No. 12/397-398/NCLT/AHM/2016 (New)  
CA Nos. 84/2011, 88/2013, 113/2013, 127/2013, 43/2014, 211/2014  
With CP No. 3/397-398/CLB/MB/2011 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017**

Name of the Company:

Karun Jain

V/s.

Asian Films Production & Distribution Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	HITESH BUCH	PCS	For Resp	
2.	R. K. Gupta	Adv	For Petitioner	

**ORDER**

Learned Advocate Mr. R.K. Gupta present for Original Petitioner. Learned PCS Mr. Hitesh Buch present for Original Respondent No.1. None present for other Respondents.

At request of both parties on the ground of settlement process is going on.

At request of both parties, list the matter on 07.12.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 11th day of October, 2017.